

Open Court
CENTRAL ADMINISTRATIVE TRIBUNAL
ALLAHABAD BENCH
ALLAHABAD.

Dated : This the 11th day of **February** 2021

Misc. (Withdrawal) Application No. 300/00395 of 2021
In
Original Application No. 330/00700 of 2019

Hon'ble Mrs. Justice Vijay Lakshmi, Member (J)
Hon'ble Mr. Tarun Shridhar, Member (A)

Pawan Kumar Varshney, a/a 55 years, S/o Jagdish Prasad, working as Postman, Head Post Office, Aligarh, R/o Kazimabad Aligarh, District Aligarh.

...Applicant

By Adv: Shri Ajay Kumar Shukla

V E R S U S

1. Union of India through Director General (Posts), Dak Bhawan, New Delhi – 1.
2. The Chief Post Master General, UP Circle, Lucknow.
3. The Senior Superintendent of Posts Aligarh Region, Aligarh.

...Respondents

By Adv: Shri Vijay Kumar Pandey

O R D E R

By Hon'ble Mrs. Justice Vijay Lakshmi, Member (J)

Heard Shri Ajay Kumar Shukla, learned counsel for the applicant and Shri Vijay Kumar Pandey, learned counsel, for the respondents on MA (Withdrawal) Application No. 395/2021 and perused the record.

2. By filing aforesaid MA No. 395/2021, learned counsel for the applicant seeks permission to withdraw this OA.

3. Learned counsel for the respondents has no objection against the aforesaid withdrawal application.

4. In view of the above MA No. 395/2021 is allowed and the OA is dismissed as withdrawn.

5. There shall be no order as to costs.

(Tarun Shridhar)
Member (A)

(Justice Vijay Lakshmi)
Member (J)

/pc/